

**GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 3227
TO BE ANSWERED ON 18.12.2015**

AADHAAR NUMBER FOR NGOS

3227 SHRI JANAK RAM:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has made it mandatory for the Non- Governmental Organisations (NGOs) to present their Aadhaar Number at the time of registration throughout the country including Bihar;
- (b) if so, the details thereof indicating the number of NGOs which have presented their Aadhaar number so far, State/UT-wise;
- (c) the number of NGOs which have not presented their Aadhaar number in the country including Bihar, State/UT-wise; and
- (d) the action taken/being taken by the Government in this regard?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) No Madam. At present the NITI Aayog deals with NGO-partnership portal for the NGOs to sign up. However, registration by the NGOs are not done, and Aadhar number has not been made mandatory for the NGOs to sign up. The total number of NGOs who have signed up on the NITI Aayog web Portal as on 14th December, 2015 is 70,624 out of which number of those pertaining to Bihar is 3,442.
- (b) to (d) : In view of the above, do not arise.
